BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:- 4 MAY 1994

APPLICATION	NUMBER:		of 19	. ,	•	
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APPLICANTS:

RESPONDENTS:

Sri.N.M.Byali and Others v/s. Secretary, M/o.Labour, NDelhi & Others.

1. Sri.M.S.Anandaramu, Advocate, No.27, Chandrashekar Complex, First Floor, First Main Road, Gandhinagar, Bangalore-9.

Subject: Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 19-04-1994.

Issuedon 415/94

of

DE PUTY REGISTRANT JUDICIAL BRANCHES.

In the Central Administrative Tribunal Bangalore Bench Bangalore

ORDER SHEET

..of 199

Applicant

NM Byali & ors

Advocate for Applicant

Sh MS Anandaramu

Respondent

UOI by Secy, M/O Labour N.Dli & ors

Advocate for Respondent

Date	Office	Notes	Orders of	Tribunal
1	*			

(PKS)VC/(VR)M(A)

APRIL 19,1994.

Shri M.S.Anandaramu, learned counsel for the applicant tells us that he finds no need to press this application since the matter is now pending before the Industrial Tribunal. Counsel's statement is recorded and the application is dismissed as not pressed.

MEMBER(A)

VICE-CHAIRMAN.

TRUE COPY

SECTION OFFICER

SECTION OFFICER

ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH

BANGALORE

